

संस्वाये बनाना, ग्रामोण उद्योग विकास, देहातो आवास कार्यक्रम और भूमिहीन मजदूरों का पुनर्वास, आदि। ग्रामोण और सब उद्योग विकास, जिस पर कि योजना में अधिक जोर दिया गया है, लोतिहर मजदूर को ऐसे प्रबसर देगा जिन से वे भयन। ग्रामदनी बढा सकें। सामुदायिक विकास कार्यक्रमों का लक्ष्य भी उन के रहन-सहन के स्तर को ऊचा उठाना है।

Indian High Commissioner in U.K.

494 Shri Mohamed Imam: Will the Prime Minister be pleased to state

(a) the expenditure incurred on the High Commissioner's Office in London during 1956-57,

(b) the total number of employees in that office, and

(c) how many of these officers are paid more than Rs 3000 per month?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru). (a) Rs 1,58,52,788 73

(b) 1306

Vide statement enclosed [See Appendix III, annexure No 96]

(c) Except the Head of the Mission, no one draws a salary of Rs 3000/ p m Including foreign allowance and house rent allowance, however, 17 officers draw total emoluments ex ceedings Rs 3000/- p m

**ESSENTIAL COMMODITIES
(AMENDMENT) BILL***

Mr. Speaker: Shri A P Jain

Shri V. Raju (Visakhapatnam) On a point of order

The Minister of Food and Agriculture (Shri A. P. Jain): I beg to move for leave to introduce

Mr. Speaker: What is the point of order?

Shri V. Raju: According to procedure, the list of work for the coming week should be given to us by the Minister of Parliamentary Affairs. Also the list for today was already provided to us earlier, and now the Minister rises to introduce this very important Bill. I am also given the impression that he is not merely going to introduce it but also to push it through—I mean have it passed—during the current session. No such suggestion was made in the Business Advisory Committee also when the work for the current session was taken up.

Therefore, it is rather surprising that Bills are introduced without any knowledge of Members, either of the Business Advisory Committee or of this House. If an important Bill of this nature, the Essential Commodities (Amendment) Bill, suggesting procurement of food stocks because of the hoarding that is taking place in the country, is to be introduced and also rushed through, I would suggest that the session might be extended—this is only to facilitate Government to do it, I am not saying that they should—by a few more days to give Members the necessary opportunity to go through the Bill and stick to the procedure correctly, otherwise, it would be an infringement of our rights.

Shri Mohamed Imam (Chitaldrug) May I supplement what my hon friend has said? I would like to know before leave is sanctioned whether public opinion has been gathered and whether the States have been consulted in this matter, because this is a very important measure. We have had the sad experience before of food control.

The Minister of Finance (Shri T. T. Krishnamachari): There is no motion before the House. Apparently, hon.